

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 250
(IB)-3428(ND)2019
New-IA/1300/2021

IN THE MATTER OF:

M/s. Northern Power Erectors Limited. ... Applicant/Petitioner

Vs.

M/s.Bharat Heavy Electricals Limited ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 26.03.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Ms. Megha Purohit, Advocate for OC/ Applicant, Mr. A.K. Roy Advocate for Respondent

ORDER

Renotify this case on 30.04.2021


(T.S. SINGH)
COURT OFFICER